

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 20/(MAH)/2016
CA No.

CORAM:

Present:

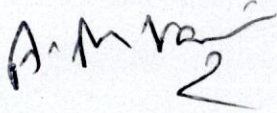
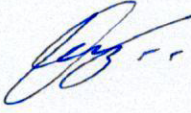
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2016

NAME OF THE PARTIES: Mrs. Sangeeta Vijay Kumar
V/s.
M/s. Tanvi Construction Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Armin Wandrewala I/B Akshay Vani MLS Vani & Associates	Advocate for R1 & R2	
2	Mayur Khandyarkar i.b. Rahul D. Oak	Adv for petitioner	

Order

CP No.20/241-244/NCLT/MB/MAH/2016

Since the resolutions have been passed from time to time under the supervision of Hon'ble Justice H.L. Gokhle as a Chairman of the Board, if at all any of the parties have any grievances in respect to the resolutions already passed, they may represent the same before the Hon'ble Justice appointed as Chairman of the Board.

List this matter for Final hearing on 24.1.2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)